

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

COURT-V
(Division Bench)

Item No.-103

IB-44/ND/2024
New IA/2242/2024

IN THE MATTER OF:

Busybees Logistics Solutions Private Limited

....Applicant

Vs.

Simba Logistics Private Limited

.....Respondent

SECTION

U/s 9 IBC

Order delivered on 08.05.2024

CORAM:

SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)

Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant/CD : Mr. Kartik Malhotra, Adv.

HYBRID HEARING (PHYSICAL & VC)

ORDER

This is an application filed under Rule 11 of the NCLT Rules, 2016 seeking dismissal of C.P (IB)/44/ND/2024. Heard the submissions made by Ld. Counsel on behalf of Applicant. He seeks liberty to withdraw the present application. Liberty is granted to the Applicant to withdraw this application. New IA/2242/2024 is **dismissed as withdrawn**.

Liberty is also granted to the Applicant to raise the issues mentioned in this application in their reply to Section 9 Petition.

Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)

Sd/-
(MAHENDRA KHANDELWAL)
MEMBER (J)